

Central Administrative Tribunal  
Principal Bench

C.P. No.449/2004 In  
O.A. No.1813/2003

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New Delhi this the 16<sup>th</sup> day of February, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

Shri Surjeet Kumar  
S/o late Shri Shiv Charan Singh Tomar  
R/o 158/3-B, Ram Nagar, Kanker Khera,  
Meerut Cantt.

-Applicant

(By Advocate: Shri Amit Anand, proxy for  
Shri V.P.S. Tyagi)

Versus

1. Lt. Gen. D.K. Dheer  
Director General EME  
MGO's Branch AHQ DHQ  
PO New Delhi.
2. Brig. N.K. Kohli  
Commandant  
510 Army Base Workshop  
Meerut Cantt.


-Respondents

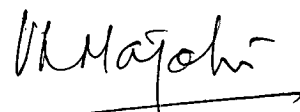
(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J):

In the light of an order passed by the respondents on 15.1.2005 on representation of the applicant, considering the request for compassionate appointment, C.P. is dismissed as having become infructuous and notices to the respondents are discharged.

  
(Shanker Raju)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

cc.